

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2017 & IA NO. 668 OF 2017,
IA NOS. 438 & 956 OF 2018**

Dated: 09th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Eastern India Powertech Limited

...Appellant(s)

Vs.

Assam Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Jalan
Ms. Sonia Nigam
Ms. Neha Khandelwal
for Karnajawala & Co.

Counsel for the Respondent(s) : Ms. Ritika Singhal for R-1
Mr. Avijit Roy for R-2

ORDER

As agreed by learned counsel for the parties, list the matter on
15.05.2019.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk